

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).17242/2017
(Arising out of impugned final judgment and order dated 27-03-2017
in LA No.379/2017 passed by the High Court of Judicature at
Allahabad, Lucknow Bench)

LUCKNOW DEVELOPMENT AUTHORITY

Petitioner(s)

VERSUS

SHAHJAHAN & ORS.

Respondent(s)

(FOR ADMISSION and I.R.)

Date : 14-07-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE AMITAVA ROY

For Petitioner(s)

Mr.Maninder Singh, ASG
Mr.Gaurav Dhingra, Adv.
Mr.M.C. Dhingra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

Status quo, existing as on today, shall be maintained by the
parties.

Tag with SLP (C)CC No.1150 of 2017.

(Ashok Raj Singh)
Court Master

(Tapan Kumar Chakraborty)
Branch Officer